

12.00 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/ministers.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): On behalf of Shri L.K. Advani, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur, for the year 2002-2003.

- i. Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library . See No.LT 8274/03)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 2002-2003.

(Placed in Library . See No. LT 8275/03)

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): Sir, I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under section 58 of the Delhi Development Act, 1957:-

(i) G.S.R. 864(E) published in Gazette of India dated the 6th November, 2003 making certain amendments in the Notification No. G.S.R. 706 (E) dated the 7th October, 1999 so as to amend recruitment regulations for various posts of Planning, Architecture and Horticulture cadres in D.D.A.

(ii) G.S.R. 865(E) published in Gazette of India dated the 6th November, 2003 modifying the composition of the Departmental Promotion Committees with regard to recruitment regulations of various posts in D.D.A.

(Placed in Library . See No.LT 8276/03)

(2) A copy of the Annual Statement (Hindi and English versions) regarding discretionary allotments made during the calendar year 2002.

(Placed in Library . See No.LT 8277/03)

(3) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 1992-1993 together with Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

4. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library . See No. LT 8278/03)

(5) A copy of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) U.T. of Daman and Diu Rules, 1998 (Hindi and English versions) published in Notification No. SW/604/99-00/155 in Daman and Diu Gazette dated the 20th August, 2003 under sub-section (3) of section 23 of the Employment of Manual Scavengers

and Construction of Dry Latrines (Prohibition) Act, 1993.

5. **Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.**

(Placed in Library . See No. LT 8279/03)

श्री छत्रपाल सिंह (बुलन्दशहर) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library . See No..LT 8280-86/03)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): Sir, I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968:-

(i) The Border Security Force (Engineering Officers) Recruitment Amendment Rules, 2003 published in Notification No. G.S.R. 309 in Gazette of India dated the 6th September, 2003.

(ii) The Border Security Force (Amendment) Rules, 2003 published in Notification No. S.O 2032 in Gazette of India dated the 26th July, 2003.

(Placed in Library. See No. LT 8287/03)

(2) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission, New Delhi, for the period from 1st January, 2001 to 31st December, 2001

(3) A copy of the Memorandum (Hindi and English versions) explaining the reasons for non-acceptance of the Commission's Advice.

(Placed in Library. See No. LT 8288/03)

(4) A copy of the Central Industrial Security Force, Director General, Recruitment Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 282 in Gazette of India dated the 9th August, 2003 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Libarary. See No. LT 8289/03)

(6) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 20 of the Protection of Human Rights Act, 1993:-

(i) Annual Report of the National Human Rights Commission, for the year 2001-2002.

(ii) Memorandum of Action Taken on the Annual Report of the National Human Rights Commission, for the year 2001-2002.

(Placed in Library. See No. LT 8290/03)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2002-2003.

(Placed in Library. See No. LT 8291/03)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

- i. Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2002-2003.

(Placed in Library. See No. LT 8292/03)

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI TAPAN SIKDAR): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Fragrance and Flavour Development Centre, Kannauj, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Fragrance and Flavour Development Centre, Kannauj, for the year 2002-2003.

(Placed in Library. See No. LT 8293/03)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for the Development of Glass Industry, Firozabad, for the year 2002-2003, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for the Development of Glass Industry, Firozabad, for the year 2002-2003.

(Placed in Library. See No. LT 8294/03)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Process cum Product Development Centre, Meerut, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Process cum Product Development Centre, Meerut, for the year 2002-2003.

(Placed in Library. See No. LT 8295/03)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute, Agra, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Footwear Training Institute, Agra, for the year 2002-2003.

(Placed in Library. See No. LT 8296/03)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute, Chennai, for the year 2002-2003, alongwith Audited Accounts.

- i. Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Footwear Training Institute, Chennai, for the year 2002-2003.

(Placed in Library. See No. LT 8297/03)

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619 A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 2002-2003.

(ii) Annual Report of the Omnibus Industrial Development Corporation of Daman and Diu and

Dadra and Nagar Haveli Limited, Moti Daman, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8298/03)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR):
On behalf of Shri Prahlad Singh Patel, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Chennai, for the year 2002-2003.

(ii) Annual Report of the Neyveli Lignite Corporation Limited, Chennai, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8299/03)

(2) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Kothagudem, for the year 2002-2003.

(ii) Annual Report of the Singareni Collieries Company Limited, Kothagudem, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8300/03)
